

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:802

ANSWERED ON:27.11.2012

IMPLEMENTATION OF PYKKA SCHEME

Karwariya Shri Kapil Muni;Maadam Shri Vikrambhai Arjanbhai;Shivanagouda Shri Shivaramagouda

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the number of panchayats, block panchayats and villages covered under the Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) scheme, State-wise;
- (b) the number of sportspersons benefited under the scheme during each of the last three years and the current year, State-wise;
- (c) the details of funds allocated/released by the Union Government against the proposals submitted by the various State Governments for the development of play fields and organising sports competitions under the scheme during the said period, State-wise;
- (d) whether the Union Government has received any complaints regarding insufficient distribution/misuse of funds allocated under the said scheme; and
- (e) if so, the details thereof and the action taken by the Union Government in this regard during the said period?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

- (a) 56,414 village panchayats and 1739 block panchayats have been approved under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme upto 31/10/2012. The state-wise details are given at Annexure-1.
- (b) The number of sports persons who benefited under the scheme during each of the last three years is given at Annexure-II. Competitions for the current year (2012-13) are under progress.
- (c) Funds amounting to Rs. 592.52 Crore for development of playfields and Rs. 187.58 Crore for Organizing sports competitions have been released under the scheme to the States/UT's. State-wise details are given in Annexure-III & IV.
- (d) Yes, Madam.
- (e) Two complaints from Bihar and one from Uttar Pradesh regarding mis-utilization of funds have been received. The complaints have been forwarded to the Sports Department of the concerned State Governments.